

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(CA)/21/CHE/2023
NAME OF THE PETITIONER(S) : M C Sowmyaram
NAME OF THE RESPONDENTS : Ashoka Betelnut Company Pvt Ltd and
another
UNDER SECTION : Sec 213 of CA, 2013 r/w Rule 11, 13, 14 & 80 of
NCLT Rules 2016

ORDER

Present: Ld. Counsel Ms. Reethika for the Petitioner.

Ld. Counsel Shri. Ramanathan Meenaksisundaram for the
Respondent.

Ld. Counsel for the parties submit that mediation is going on between the
parties.

At request, list the petition for outcome of the mediation / hearing on
26.06.2024.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)